

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 107/2010

Dated : January 14, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson.
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Tata Power Co. LimitedAppellant

Vs

Maharashtra Electricity Regulatory CommissionRespondent

**Counsel for Appellant(s): Mr. Amit Kapur, advocate
Mr. Mansoor Ali**

**Counsel for Respondent(s): Mr. Jayant Bhushan Sr. Adv.
Mr. Budhi A. Ranganadhan**

ORDER

Post the matter on **February 15, 2011** for further hearing.

**(Rakesh Nath)
Technical Member
np**

**(Justice M. Karpaga Vinayagam)
Chairperson**

